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C. A. T. Bench, JAIPUR

Date of Order

Orders

6-1-93.

Mr. Hary Pal Singh proxy Counsel for
Mr. J. K. Kaushik, Counsel for the applicant.
None present on behalf of the respondents.

On the request of the proxy
Counsel, may be listed for admission
on 8/1/93.

C. Kaushik
Gopal Krishna

8/1/93.

None present for the applicant.
may be listed for
admission on 27/4/93.

C. Kaushik
Gopal Krishna

27/1/93

Mr. J. K. Kaushik Counsel for applicant

Copy sent to
the app. Counsel
B. B. Mahajan - 4
on vide 1087/88
date 11-2-93

The learned Counsel for the applicant
states that the applicant has already
received the requisite relief and
the application is therefore
become infructuous, ~~and~~ dismissed
accordingly.

B. B. Mahajan

Member ()

(D. L. Mehta)
Vice-Chairman